प्रेस प्रकाशनी PRESS RELEASE



## भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: <u>helpdoc@rbi.org.in</u>

January 22, 2019

## Directions under Section 35A of the Banking Regulation Act, 1949 (AACS) - United Cooperative Bank Limited– Extension of Period

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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DEPARTMENT OF COMMUNICATION. Central Office. S.B.S.Marg. Mumbai-400001

Reserve Bank of India, in public interest, had issued directions to United Cooperative Bank Limited, Bagnan Station Road (North), P.O-Bagnan, Dist. - Howrah, Pin-711303, West Bengal in exercise of its powers vested in it under sub-section (1) of Section 35A read with section 56 of the Banking Regulation Act, 1949 (AACS) from the close of business on July 18, 2018 which was valid till January 18, 2019. Reserve Bank of India has now, in public interest, further extended the directions for a period of six months from January 19, 2019 to July 18, 2019. A copy of the Directive is displayed at bank's premises for perusal of public.

The issue of the above directions by Reserve Bank of India should not per se be construed as cancellation of banking licence. The bank will continue to undertake banking business with restrictions till its financial position improves. Reserve Bank of India may consider modifications of these directions depending upon circumstances from time to time

Press Release : 2018-2019/1712 Assistant Adviser